

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 214 of 2015

Dated: 22nd December, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

West Bengal State Electricity Transmission Co. Ltd. ...Appellant(s)
Versus
West Bengal Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Saraswat Mohapatra

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for WBERC

ORDER

State Commission is yet to file reply. We are informed that public notice has not been issued. Issue public notice.

List the matter on **05.02.2016**. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member
mk/hcs

(Justice Ranjana P. Desai)
Chairperson